

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4067
ANSWERED ON:19.02.2014
APPOINTMENT OF CMDs IN PSUs
Saroj Shri Tufani

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether various Public Sector Undertakings (PSUs) under the control of the Union Government are working without Chairman-cum-Managing Directors (CMDs);
- (b) if so, the details thereof, PSUs-wise;
- (c) the reasons for not appointing Chairman and Managing Director in these undertakings;
- (d) whether the post of Chairman and Managing Director in National Textile Corporation Limited has been temporarily entrusted to the Directors of that corporation for the last eight years;
- (e) if so, the reasons therefor; and
- (f) the steps taken by the Government for appointment of CMD for National Textile Corporation Limited?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) to (c) Occurrence of the vacancies and their filling up is a continuous process. Though efforts are made to ensure that the posts do not remain vacant for long, at any point in time, there would be some posts vacant. At present, 16 such posts of CMDs of Central PSUs of Schedule 'A' and 'B' (which come under the purview of the ACC) are vacant, details of which are placed at Annexure-I.
- (d) to (e) No, Sir. The post of CMD, NTC fell vacant w.e.f. 01.6.2013, on completion of the extended tenure of its previous incumbent, Shri K.R. Pillai on 31.5.2013. Since then the post of CMD, NTC is managed by assigning additional charge of the post to Director of the Company as no decision on appointment of regular incumbent has been taken yet.
- (f) The PESB has given its recommendation on 04.07.2013. However, the Ministry vide their letter dated 20.1.2014 have proposed to fill the post on deputation instead.